

Annexure – 7

Name of the corporate debtor: M B MALLS PRIVATE LIMITED ; Date of commencement of CIRP: 03.08.2022; List of creditors as on: 08.06.2023

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim admitted as Contingent	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					Amount of contingent claim
1	HRERA	Haryana Real state and regulation authority		16.02.2023	10,00,00,000	-	Operational creditor (Govt. Dues)	0	0	No	0	0	0	10,00,00,000	-	Rejected
2	DTCP	Director town and country planning		02-02-2023	19,81,54,900	2,80,23,000	Operational creditor (Govt. Dues)	0	0	No	0	0	0	3,70,01,600	13,31,30,300	Amount provisionally
3	CUSTOM	Commissioner of customs (Import) Tughakabad , New delhi		07-01-2023	1,45,56,555	86,29,173	Operational creditor (Govt. Dues)	0	0	No	0	0	0	59,27,382	-	Amount provisionally
	Total				31,27,11,455	3,66,52,173								14,29,28,982	13,31,30,300	